

# Declaration of Assets and Liabilities

Year-. 2024-25

I, ....RINKU KUMARI., Daughter of SRI SURYA NARAYAN CHOUDHARY, Aged ..32.....years, belonging to GOVT. OF BIHAR and presently working AS KRAM PATRA VITRAK, BIHAR LEGISLATIVE ASSEMBEY, PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents\*:

## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Sri Dileep Kumar Choudhary (Husband)	Dependent-1 Anjali Kumari (Daughter)	Dependent-2 Aaditya Kumar (Son)	Dependent-3
(i)	Cash	Rs. 5000/-	NIL	Rs. ....	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3393/- A/C B/LA, Branch, Patna 1,00,000/- Fix Deposit in SBI, Sinchai Bhawan, Patna 548 Saving post office & 60,000 FD in Sahara mahila samann yojna 200000/-fd	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in/ companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-Rs. 5000/- yearly, PLI-2750/month SBI Life Insurance -Rs. 100000/- Yearly,	NIL	7,98,756/- Sukanya Smridhi Yojna (Post Office, Starting from 13 October, 2015)	NIL	NIL
(v)	Motor vehicles (details of make, etc)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	55 gm gold & Silver 500gm from Marriage in 2010 Value- NA	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/ interest	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) Sri Dileep Kumar (Husband)	Dependent-1 Anjali Kumari (Daughter)	Dependent-2 Aditya Kumar (Son)	Dependent-3
(i)	Agricultural Land - Locations(s) - Survey number(s) - Extent (Total measurement)	2.91 Dismil village- Nariyar Ramphal shah Tola, Anchal -	NIL	NIL	NIL	NIL

Rinky kumar



	-Current market value	<b>kahra Dist.- Sahrasha</b>				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	<b>13 Dhoor, Village- Dariyapur, Kurthaul, Patna NA</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>
(v)	Others (such as interest in property)	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	<b>NIL</b>	<b>NIL</b>
	(ii) Loans from financial institutions	<b>NIL</b>	<b>NIL</b>
	(iii) Government Dues:	<b>NIL</b>	<b>NIL</b>
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	<b>NIL</b>	<b>NIL</b>
	(c) dues to departments dealing with supply of electricity	<b>NIL</b>	<b>NIL</b>
	(d) dues to departments dealing with telephones	<b>NIL</b>	<b>NIL</b>
	(e) dues to departments dealing with government transport (including aircrafts and helicopters)	<b>NIL</b>	<b>NIL</b>
	(f) Other dues, if any	<b>NIL</b>	<b>NIL</b>
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return filed. Give also Permanent Account Number(PAN)]	<b>PAN NO. DZGPK1431P</b>	<b>NIL</b>
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	<b>NIL</b>	<b>NIL</b>
	(iii) Sales Tax [Only in case of proprietary business]	<b>NIL</b>	<b>NIL</b>
	(iv) Property Tax	<b>NIL</b>	<b>NIL</b>

*Pinku kumar*

**C. Personal Detail**

GPF/CPF/PRAN No. : 110135365405  
Gender : Female  
Date of Birth : 11-12-1993  
Class/Group : D  
Cadre : KRAM PATRA VITRAK  
Home District : SAHARSA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: .....*Rinku Kumari*.....

Name of Employee: RINKU KUMARI

Designation: KRAM PATRA VITRAK

Department: BIHAR LEGISLATIVE ASSEMBLY,  
PATNA, BIHAR

Place:..Patna

Date: 13.02.2025

Note: Please sign each page of the declaration.